

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.08.2020 (WEDNESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 92 of 2020 Part Heard	QVC Exports Pvt. Ltd. & Ors. Vs. Cosmic Ferro Alloys Ltd. & Ors. With	Namrata Basu	Divakar Kumar Joy Saha-R2 Abhrajit Mitra-R1, R3, R4, R5, R6 & R7 Naresh Baloda-R9
2.	Comp. App. (AT) No. 93 of 2020 Part Heard	Neha Singh Chouhan Vs. Cosmic Ferro Alloys Ltd. & Ors.	Nipun Katyal	Divakar Kumar Joy Saha-R2 Abhrajit Mitra-R1, R3, R4, R5, R6 & R7 Nipun Katyal-R9

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**